

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:153  
ANSWERED ON:24.11.2014  
SKILLED DEVELOPMENTS OF LABOURERS  
Joshi Shri Chandra Prakash

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the steps being taken by the Government for skill development and encouragement of the labourers including those working on contract basis in both organised and unorganised sectors;
- (b) whether the details of the personal experience of the labourers working in the said sectors are available with the Government;
- (c) if not, whether the Government proposes to take steps in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) 1. Government has created a separate Department of Skill Development and Entrepreneurship with mandates, inter-alia, making broad policies for all other Ministries / Departments with regard to market requirements and skill development and co-ordination with all concerned for evolving an appropriate skill development framework, removal of disconnect between the demand for and supply of skilled man power through vocational and technical training, skill up-gradation & building of new skills.
- 2. Ministry of Labour & Employment implements following schemes to provide skilled labour force in various sectors of economy:
  - (i) Craftsmen training scheme run through 11,964 Industrial Training Institutes.
  - (ii) On the job training under Apprenticeship Training Scheme through 28,500 industrial establishments
  - (iii) Skill Development through Modular courses under Skill Development Initiative Scheme through more than 10,000 VTP.
- (b) to (d) No records are maintained centrally on details of the personal experience of the labourers.